



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,26th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL RISE AT 03:15 P.M.]**

| Sr.No.                | Case Number  | Main Parties   | Petitioner Advocate          | Respondent Advocate  |
|-----------------------|--|--|------------------------------|--|
| <b>- FOR ORDERS -</b> |  |  |                              |  |
| 16                    | <a href="#">I.A.(Civil)/3601/2024</a><br>FIXED<br>in PIL/29/2024       | 2 NO BORBIL BISHNU MANDIR NYAKH<br><b>Versus</b><br>RE ORGANIZING ILLEGAL LOTTERIES<br>(OFFLINE AND ONLINE) IN THE STATE OF<br>ASSAM AND ORS | MR H BARUAH<br>MR P P PHUKAN | GA, ASSAM  |
|                       | <b>WITH</b><br><a href="#">PIL/29/2024</a>                             | RE ORGANIZING ILLEGAL LOTTERIES<br>(OFFLINE AND ONLINE) IN THE STATE OF<br>ASSAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 71 ORS           | MR H K DAS, AMICUS<br>CURIAE | GA, ASSAM<br>MR. A R SIKDAR(R-66)<br>MR. M DUTTA (R-65)<br>MR. N UDDIN (R-65)<br>MR R DHAR (R-57)<br>MR H DAS (R-64)<br>MR N AHMED(R-66)<br>MR. M K HUSSAIN ( R-70)<br>MRS. S Y AHMED ( R-70)<br>MR. M ISLAM (R-65)<br>MR. P MAHANTA (R-66)<br>MR. D BORA(R-66)<br>MR B C MUCHAHARY (R-57)<br>MR. S I TALUKDAR(R-66)<br>MR A BASUMATARY(R-66)<br>MS. F H AHMED ( R-70)<br>MR S K CHHETRY (R-65)<br>MR. M ALOM( R-70)<br>J DAS (R-57) |
|                       | <b>WITH</b><br><a href="#">I.A.(Civil)/3632/2024</a><br>in PIL/29/2024 | 2 NO BORBIL BISHNU MANDIR NYAKH<br><b>Versus</b><br>RE ORGANIZING ILLEGAL LOTTERIES<br>(OFFLINE AND ONLINE) IN THE STATE OF<br>ASSAM AND ORS | MR H BARUAH<br>MR P P PHUKAN | GA, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3)  | MS. K YADAV         | 21-10-2024 | To | 10-12-2024 |
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**[ For Tuesday,26th November 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH**

**THIS BENCH WILL RISE AT 3:15 PM]**

| Sr.No.                   | Case Number   | Main Parties  | Petitioner Advocate   | Respondent Advocate                        |
|--------------------------|---|---|---|--|
| <b>MOTION (BA)</b>       |   |   |   |  |
| 43                       | <a href="#">Bail Appln./3571/2024</a><br>FIXED  | RAZIBUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>SAMIM RAHMAN<br>A S CHOUDHURY | PP, ASSAM                                  |
| <b>BAIL HEARING (BA)</b> |   |   |   |  |
| 44                       | <a href="#">Bail Appln./294/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED  | KABIR AHMED AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR B PRASAD<br>MR K K KALITA<br>MS. G DEKA<br>MR P J BORAH                          | PP, ASSAM                                  |
| 45                       | <a href="#">Bail Appln./1584/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | CHANDAN BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR S BORTHAKUR<br>MR S DAS  | MS. M K BROWN, AMICUS CURIAE (R-2)         |
| 46                       | <a href="#">Bail Appln./2396/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | SATYA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR      | MR. A PAUL  | MS P DAS (AMICUS CURIAE, R-2)<br>PP, ASSAM |
| 47                       | <a href="#">Bail Appln./2631/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | JAKIR HUSSAIN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. R A CHOUDHURY<br>MR. R A MAZUMDER<br>MR. H ISLAM                                | PP, ASSAM                                  |
| 48                       | <a href="#">Bail Appln./2664/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | SHAHINUB ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN              | PP, ASSAM                                  |
| 49                       | <a href="#">Bail Appln./3024/2024</a><br>WITH OFFICE NOTE, FIXED                            | RAHMAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR     | MR M RANA<br>MR M.HOQUE   | PP, ASSAM                                  |
| 50                       | <a href="#">Bail Appln./3133/2024</a><br>WITH OFFICE NOTE, FIXED                            | MAJIR UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM            | MR H R CHOUDHURY<br>S. TALUKDAR<br>A S PRODHANI                                     | PP, ASSAM                                  |
| 51                       | <a href="#">Bail Appln./3145/2024</a><br>FIXED  | MIJANUR RAHMAN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR. H ALI<br>B BARMAN                     | PP, ASSAM                                  |
| 52                       | <a href="#">Bail Appln./3386/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | BIJAY BAISHYA<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. U B SARMA<br>MRS. G SARMA   | PP, ASSAM                                  |

|                     |  |   |   |   |
|---------------------|--|---|---|---|
| 53                  | <a href="#">Bail Appln./3393/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED | AJIBUR @ MAJIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR S DEWRI<br>MR A DEKA   | PP, ASSAM   |
| <b>BAIL HEARING</b> |  |   |   |   |
| 54                  | <a href="#">AB/1381/2024</a><br>WITH OFFICE NOTE, FIXED                        | INSAN ALI @ INSAN MIYA AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM        | MR A A DEWAN<br>MS S. MEHJABIN<br>MR H A RASHID                                 | PP, ASSAM   |
| 55                  | <a href="#">AB/1652/2024</a><br>WITH OFFICE NOTE, FIXED                        | ABUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                     | MR. M U MONDAL<br>MS. N NASRIN<br>MR A ALIM SK<br>R KHATUN                      | MS P DAS, Amicus<br>Curiae(R-2)<br>PP, ASSAM                            |
| 56                  | <a href="#">AB/1809/2024</a><br>FIXED  | RANJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR A SHARMA<br>MR I AHMED   | PP, ASSAM   |
| 57                  | <a href="#">AB/2017/2024</a><br>FIXED  | MRINAL GHOSH AND 24 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. S C BISWAS<br>MS. K L R YANTHAN<br>MS. U NANDA<br>MS A BORAH<br>MS. J GHOSH | SPL. PP, C.B.I.<br>PP, ASSAM  |
| 58                  | <a href="#">AB/2949/2024</a><br>WITH CASE RECORD(SCANNED COPY), FIXED          | BHORAT BORBORA @ BHARAT BORBORA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. M BISWAS<br>J SINGPHO<br>A GHOSAL   | MR B BORA (R-2)<br>MR P S RAJA (R-2)<br>MR A B DUTTA (R-2)<br>PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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|-----|---------------------|------------|----|------------|
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:30 PM**

**[ For Tuesday,26th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV**

**THIS BENCH WILL RISE AT 03:15 P.M.]**

| Sr.No.  | Case Number                                    | Main Parties   | Petitioner Advocate  | Respondent Advocate  |
|---|--|--|--|--|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b> |  |  |  |  |
| 13  | <a href="#">WP(C)/4323/2024</a><br>AT 10:30 AM | M/S N P ASSOCIATES AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS | MR. B SHARMA<br>MS. L DAS<br>MR. D DAS<br>MR A CHAKRABORTY | MR. S K BARKATAKI (R-4 TO 13<br>MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE |
| <b>MOTION</b>                                 |  |  |  |  |
| 14  | <a href="#">WP(C)/6227/2024</a><br>B/O         | EASTERN TECHNOLOGY GROUP<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR      | MR. S BANIK<br>MS F BEGUM                                  | SC, HIGHER EDU<br>SC, NIT  |

LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL RISE AT 03:15 P.M.]**

| Sr.No.            | Case Number                            | Main Parties   | Petitioner Advocate          | Respondent Advocate  |
|-------------------|--|--|------------------------------|--|
| <b>WITHDRAWAL</b> |  |  |                              |  |
| 15                | <a href="#">WP(C)/1400/2021</a><br>B/O | MUNINDRA KUMAR DEKA<br><b>Versus</b><br>THE ASSAM URBAN WATER AND SEWORAGE BOARD AND 8 ORS | MR. S KATAKI<br>MS. R DUTTA  | GA, ASSAM<br>MR R M DAS (R-1,2)<br>MR. S P CHOUDHURY (R-1,2)                   |
| 16                | <a href="#">WP(C)/2356/2024</a><br>B/O | DHARMEN NAIDU<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                             | MR. R P SARMAH<br>MS M BORAH | MR. A K DUTTA (r-1 to 3)<br>MRS. R DEVI<br>MR. S SUTRADHAR(R-5,6)<br>DY.S.G.I. |

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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 6**

**[THIS BENCH WILL SIT AT 10:30 AM**

**HONOURABLE DIVISION BENCH-II AND SINGLE BENCH  
OF HONOURABLE MR. JUSTICE SOUMITRA SAIKIA WILL  
SIT AFTER RISING OF THIS BENCH]**

| Sr.No.  | Case Number                        | Main Parties   | Petitioner Advocate   | Respondent Advocate                           |
|---|------------------------------------|--|---|---|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b> |                                    |  |   |   |
| 1   | <a href="#">WP(C)/717/2020</a>     | JAHANARA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.    | MR M H AHMED<br>MD M RAHMAN   | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 2   | <a href="#">W.P.(CrI.)/10/2024</a> | PAPPU KUMAR SAHANI<br><b>Versus</b><br>NARCOTICS CONTROL BUREAU ANR. | MR. FIRUZ KHAN<br>MR U CHAUDHURY<br>MR. ABHIJIT MENA<br>M. GLORY<br>Q. KIBA<br>K. SUMI<br>MS LITO AWOMI | PP, ASSAM<br>SC, NCB                          |

LEAVE NOTE OF ADVOCATES FOR 26/11/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2)  | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3)  | MS. K YADAV         | 21-10-2024 | To | 10-12-2024 |
| 4)  | MR. R L YADAV       | 21-10-2024 | To | 10-12-2024 |
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| 30) | MS. S G BARUAH   | 26-11-2024 | To | 30-11-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,26th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH]**

| Sr.No.        | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate   |
|---------------|--|---|---|---|
| <b>ORDERS</b> |  |   |   |   |
| 9             | <a href="#">I.A.(CrI.)/32/2024</a><br>WITH LCR - 5 (FIVE) FILES, FIXED<br>in CrI.A./5/2024<br><b>WITH</b><br><a href="#">CrI.A./5/2024</a> | ROHIMUL ISLAM AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY                              | PP, ASSAM   |
|               | <a href="#">CrI.A./5/2024</a>  | ROHIMUL ISLAM AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY                              | PP, ASSAM   |
| 10            | <b>WITH</b><br><a href="#">CrI.A./466/2023</a>   | NURUL HOQUE @ NURAL HOQUE AND 4<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY<br>MS R DEKA<br>MR J A AHMED | MR. M A SHEIKH (r-2)<br>MD A HOQUE (r-2)<br>MS F INTAZ (r-2)<br>PP, ASSAM |
|               | <b>WITH</b><br><a href="#">I.A.(CrI.)/27/2024</a><br>in CrI.A./466/2023  | NURUL HOQUE @ NURAL HOQUE AND 4<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY  | PP, ASSAM   |

LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,26th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-V]**

| Sr.No.  | Case Number   | Main Parties  | Petitioner Advocate                                     | Respondent Advocate  |
|---|---|---|---|--|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>             |   |   |   |  |
| 27  | <a href="#">WP(C)/1023/2021</a><br>AT 10:30 AM                        | DR BIMAL KUMAR DUTTA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                 | MR M Z AHMED<br>MR. S K SHARMA                          | MR G N SAHEWALLA (R-4)<br>MR D SENAPATI (R-4)<br>MR. S S ROY (R2)<br>MR. S S ROY (R2)<br>MR. S BORTHAKUR (R2)<br>MR. A CHETIA (R-4)<br>MS. S. TODI (R-4)<br>MR H K SARMA (R-4)<br>ASSTT.S.G.I. |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b> |   |   |   |  |
| 28  | <a href="#">Arb.P./42/2024</a><br>FIXED                               | M/S GR (JV),<br><b>Versus</b><br>UNION OF INDIA                                       | MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI  | DY.S.G.I.  |
| <b>WITH</b>   |   |   |   |  |
| 29  | <a href="#">Arb.P./43/2024</a>  | M/S GR (JV),<br><b>Versus</b><br>UNION OF INDIA                                       | MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI  | DY.S.G.I.  |
| <b>WITH</b>   |   |   |   |  |
| 30  | <a href="#">Arb.P./44/2024</a>  | M/S GR (JV)<br><b>Versus</b><br>UNION OF INDIA  | MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI  | DY.S.G.I.  |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>     |   |   |   |  |
| 31  | <a href="#">WP(C)/7496/2018</a><br>FIXED                              | M/S. MAUD TEA AND SEED COMPANY LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. B. DUTTA<br>MR. S DEKA<br>MS. J BORO<br>MR D TUMUNG | GA, ASSAM<br>MR. R BORPUJARI<br>SC, REVENUE  |
| 32  | <a href="#">Arb.P./14/2024</a><br>FIXED                               | M/S RKE-SHIMRAY (JV)<br><b>Versus</b><br>UNION OF INDIA AND ORS                       | MR G RAHUL<br>MR. D M NATH<br>MR. D J KAPIL             | MRS. R DEVI<br>DY.S.G.I.   |
| 33  | <a href="#">WP(C)/4987/2024</a><br>FIXED                              | BIPLAB GOHAIN<br><b>Versus</b><br>STATE BANK OF INDIA AND 2 ORS                       | MR MINTU SAIKIA<br>MR J FIRDAUS<br>MS R DUTTA           | MR. S Ali(R-1,2)<br>MR K DAS(R-1,2)<br>SC, HEALTH  |
| <b>HEARING</b>  |   |   |   |  |
| 34  | <a href="#">Review.Pet./39/2024</a><br>IN WP(C) 7022/2023(D/O), FIXED | MUSSTT HASINA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                  | MR. J KALITA<br>DIKSHITA DEKA                           | GA, ASSAM<br>MR P KATAKI (r-6)<br>SC, AG<br>MRS R BEGUM (r-6)<br>MS. A LALA (r-6)  |

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,26th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate                            |
|------------------|--|--|--|--|
| <b>ADMISSION</b> |  |  |  |  |
| 26               | <a href="#">WP(C)/1723/2024</a><br>BY SLIP                             | RABI CHANDRA SEAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR. S U AHMED<br>MR A HAWARI   | SC, ELEM. EDU                                  |
| <b>ORDERS</b>    |  |  |  |  |
| 27               | <a href="#">Mat.App./17/2024</a><br>WITH LCR, B/O                      | XXXXXXX<br><b>Versus</b><br>XXXXXXX  | MR Z ALAM<br>MS. S NAZNEEN<br>MR. S K DAHAL  |  |
| 28               | <a href="#">Tr.P.(C)/85/2024</a><br>FIXED                              | ABHIJIT CHAKRABORTY<br><b>Versus</b><br>TUTUMANI GOSWAMI   | MR. S SAHU<br>MS A ROY<br>S SHAHI  | MR A BANERJEE<br>MR BHUBAN SHARMA              |
| <b>HEARING</b>   |  |  |  |  |
| 29               | <a href="#">RFA/26/2016</a><br>CAVT. NO. 241/2016<br>WITH LCR, B/O     | SMTI LAKHI BALA DAS and 3 ORS<br><b>Versus</b><br>LEGAL HEIRS OF DHARMA KANTA DAS<br>SMTI BINITA DAS and 6 ORS | MR. R M CHOUDHURY<br>MR.B K BHAGAWATI<br>MSK KALITA<br>MS.A CHAKRABORTY                      | MRG DEKA<br>MR.P K R CHOUDHURY<br>FOR CAVEATOR |
|                  | <b>WITH</b><br><a href="#">I.A./1479/2016</a><br><b>in</b> RFA/26/2016 | SMTI LAKHI BALA DAS and 3 ORS<br><b>Versus</b><br>LEGAL HEIRS OF DHARMA KANTA DAS<br>SMTI BINITA DAS and 6 ORS | MR.B K BHAGAWATI<br>MS K KALITA<br>MS.A CHAKRABORTY  | MR G DEKA<br>FOR CAVEATOR                      |
| 30               | <a href="#">MFA/87/2018</a><br>WITH LCR, B/O                           | SMTI ASIEA KHATUN @ BEWA<br><b>Versus</b><br>UNION OF INDIA  | MS. R CHOUDHURY<br>MR. M DUTTA<br>MS. M BARMAN<br>MS. D GHOSH<br>MR. M ISLAM<br>MS. S SAIKIA | MR. B SARMAH<br>MR G GOSWAMI<br>SC, NF RLY     |

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,26th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-III, IV AND V**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------|---------------------|---------------------|
|--------------------|--------------|---------------------|---------------------|

#### **ORDERS**

|    |   |  |               |   |
|----|---|--|---------------|---|
| 24 | <a href="#">Cont.Cas(C)/2/2024</a><br>FIXED | TURESWAR SAIKIA AND 4 ORS.<br><b>Versus</b><br>PABANKUMAR BORTHAKUR AND ORS. | MS. D SONOWAL | MR. R BORPUJARI (R-5)<br>MS. R DEKA(R-2,6,7)<br>MR. G PEGU (r-3)<br>MS. M DEVI (r-1 )<br>MR. A DAS (r-1)<br>MR. A BHATTACHARYYA<br>(R-5)<br>MR R M DAS (R-2,6)<br>MR. S DUTTA (R-5)<br>MR. C SHARMA(R-7)<br>D JAIN(R-2,6,7)<br>SC, WATER RESOURCE |
|----|---|--|---------------|---|

#### **HEARING**

|    |  |   |  |  |
|----|--|---|--|--|
| 25 | <a href="#">WP(C)/7264/2015</a><br>FIXED | RANJAN KUMAR NEOG<br><b>Versus</b><br>OIL and NATURAL GAS CORPORATION<br>LTD. and 4 ORS | MR.B TALUKDAR<br>MR.P MAHANTA<br>MR.R B GOHAIN | MR.G N SAHEWALLA<br>MS..N K DEVI<br>MR.N A SINGH |
|----|--|---|--|--|

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,26th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[CIVIL BENCH-I]**

| Sr.No.         | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate  |
|----------------|---|---|--|--|
| <b>ORDERS</b>  |   |   |  |  |
| 32             | <a href="#">MACApp./131/2020</a><br>FIXED                                   | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMTI SUBHASI DAS AND 2 ORS   | MR. K K BHATRA<br>MR. R K BHATRA<br>MS. R DUTTA<br>MR. D BHUYAN                    | MRS. K DEVI  |
|                | <b>WITH</b><br><a href="#">I.A.(Civil)/789/2020</a><br>in MACApp./131/2020  | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMTI SUBHASI DAS AND 2 ORS   | MR. K K BHATRA<br>MR. R K BHATRA<br>MR. D BHUYAN                                   |  |
|                | <b>WITH</b><br><a href="#">I.A.(Civil)/2887/2024</a><br>in MACApp./131/2020 | SMTI SUBHASI DAS AND ANR<br><b>Versus</b><br>NATIONAL INSURANCE CO. LTD     | MRS. K DEVI<br>MS S A KHALIFA  | MR. K K BHATRA<br>MR. R K BHATRA   |
| <b>HEARING</b> |   |   |  |  |
| 33             | <a href="#">RSA/112/2015</a><br>WITH LCR, B/O                               | MD KARIM UDDIN CHOUDHURY<br><b>Versus</b><br>MUSSTT. SABEYA AHMED and 3 ORS | MR S CHOUDHURY<br>MR. N DAS<br>MR.P K DEBROY<br>MR.S DEY<br>MS R MEDHI<br>MR.P SEN | MR.B BANERJEE(R-1 - 4)<br>MS. P CHAKRABORTY (R-1 TO 4)<br>MR.J LASKAR(R-1 - 4)<br>MR.M HUSSAINR-1 - 4<br>MR.N H BARBHUIYA(R-1 - 4) |
|                | <b>WITH</b><br><a href="#">I.A.(Civil)/1899/2022</a><br>in RSA/112/2015     | MUSSTT. SABEYA AHMED AND 2 ORS<br><b>Versus</b><br>MD KARIM UDDIN CHOUDHURY | MR. N H BARBHUIYA<br>MS N J BEGUM  | MR. S D PURKAYASTHA<br>MR P K DEBROY<br>MR. P SEN  |
| 34             | <a href="#">RSA/229/2015</a><br>WITH LCR                                    | MD KARIMUDDIN CHOUDHURY<br><b>Versus</b><br>MUSSTT. SABEYA AHMED and 3 ORS  | MR S CHOUDHURY<br>MR. N DAS<br>MR.P K DEBROY<br>MR.S DEY<br>MS R MEDHI<br>MR.P SEN | MR.B BANERJEER-1 - 4<br>MS. P CHAKRABORTY (R-1 TO 4)<br>MR.J LASKAR(R-1 - 4)<br>MR.M HUSSAIN(R-1 - 4)<br>MR.N H BARBHUIYA(R-1 - 4) |
| 35             | <a href="#">MFA/1/2017</a><br>WITH LCR, B/O                                 | THE UNION OF INDIA<br><b>Versus</b><br>M/S UNIQUE COAL TRADERS              | MR.U K GOSWAMI<br>MR.G GOSWAMI<br>SC, NF RLY                                       | MR.K P MAHESWARI<br>MS.M SHARMA  |
| 36             | <a href="#">MFA/2/2017</a><br>WITH LCR                                      | THE UNION OF INDIA<br><b>Versus</b><br>M/S UNIQUE COAL TRADERS              | MR.U K GOSWAMI<br>MR.G GOSWAMI<br>SC, NF RLY                                       | MR.K P MAHESWARI<br>MS.M SHARMA  |

|    |  |  |   |  |
|----|--|--|---|--|
| 37 | <b>WITH</b><br><a href="#">MFA/4/2017</a><br><br>WITH LCR  | THE UNION OF INDIA<br><b>Versus</b><br>M/S UNIQUE COAL TRADERS                               | MR.U K GOSWAMI<br>DR. B N GOGOI<br>MR.G GOSWAMI<br>SC, NF RLY | MR.K P MAHESWARI<br>MS.M SHARMA  |
| 38 | <b>WITH</b><br><a href="#">MFA/14/2017</a><br><br>WITH LCR | THE UNION OF INDIA<br><b>Versus</b><br>M/S UNIQUE COAL TRADERS                               | MR.U K GOSWAMI<br>MR.G GOSWAMI<br>SC, NF RLY                  | MR.K P MAHESWARI<br>MS.M SHARMA  |
| 39 | <a href="#">MACApp./237/2017</a><br>WITH LCR, B/O          | MUSST HAFSA BEGUM and 3 ORS<br><b>Versus</b><br>NATIONAL INSURANCE CO. LTD and 2 ORS         | MR.I A TALUKDAR<br>MS.P BARMAN<br>MS.P MAZUMDAR               | MR.K K MAHANTA(R-2)<br>MR.D GOSWAMI(R-2)<br>MR. K K BHATTA (r-1)<br>MRS. S ROY (R-1)<br>MR.K SINGHA(R-2)<br>MR.K M MAHANTA(R-2)<br>MS JONA TALUKDAR (r-1)<br>MR.R SARMAR-1<br>MS. I DAS (R-1)<br>MS R DEVI (r-1)<br>MR.A SINGHA(R-2) |
| 40 | <a href="#">MACApp./47/2019</a><br>WITH LCR, B/O           | ICICI LOMBARD GENERAL INSURANCE COMPANY LTD<br><b>Versus</b><br>SRI SONAKAR BEHERA AND 6 ORS | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR              | MR. B CHOWDHURY  |
| 41 | <a href="#">MACApp./246/2019</a><br>WITH LCR, B/O          | BABUL SAIKIA<br><b>Versus</b><br>SRI IAINHLANG DKHAR AND 2 ORS.                              | MR. P SUNDI   | MR. R GOSWAMI<br>MR. R GOSWAMI<br>MS. P BORTHAKUR<br>MR D DEKA<br>MS M BAISHYA   |

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,26th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

| Sr.No.           | Case Number                                | Main Parties  | Petitioner Advocate                               | Respondent Advocate  |
|------------------|--|---|---|--|
| <b>QUASHMENT</b> |  |   |   |  |
| 17               | <a href="#">Crl.Pet./447/2014</a><br>FIXED | MD. ALI HUSSAIN and 3 ORS<br><b>Versus</b><br>MUSTT. BIMALA KHATUN and ANR. | MR.B HUSSAIN<br>MR.P B MAZUMDER<br>MS.H CHOUDHURY | MR.M ISLAMR-1<br>PP, ASSAM<br>MS.S HALAI(R-1)<br>MS.R S BHUYAN(R-1)<br>MR.N UDDIN(R-1) |

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**[ For Tuesday,26th November 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

| Sr.No.                   | Case Number  | Main Parties   | Petitioner Advocate                              | Respondent Advocate  |
|--------------------------|--|--|--|----------------------|
| <b>WITHDRAWAL</b>        |  |  |  |                      |
| 44                       | <a href="#">AB/3046/2024</a><br>B/O  | SRI RAM KUMAR DOOM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. A K GUPTA<br>MR. R S MISHRA<br>MR K J SAIKIA | PP, ASSAM            |
| 45                       | <a href="#">Bail Appln./3398/2024</a><br>B/O   | BIPOB BORAH<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. P K MAZUMDAR                                 | PP, ASSAM            |
| <b>MOTION</b>            |  |  |  |                      |
| 46                       | <a href="#">Crl.Pet./1252/2024</a><br>B/O  | ASHEEF IQBAL CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MR. L R MAZUMDER<br>MR. A ISLAM                  | PP, ASSAM            |
| <b>ADMISSION</b>         |  |  |  |                      |
| 47                       | <a href="#">Crl.Pet./1145/2024</a><br>B/O  | BHUPEN GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. S Y AHMED<br>MR. N H BARBHUIYA               | PP, ASSAM            |
| <b>BAIL HEARING (BA)</b> |  |  |  |                      |
| 48                       | <a href="#">Bail Appln./3103/2024</a><br>FIXED   | TOUHIDA AKTAR BARBHUYA<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. A ROSHID                                     | PP, ASSAM            |
| 49                       | <a href="#">Bail Appln./3222/2024</a><br>FIXED   | RIAJUL ISLAM MAZUMDER<br><b>Versus</b><br>CBI                                | MR M J QUADIR<br>MR. A K HANNAN                  | SPL. PP, C.B.I.      |
|                          | <b>WITH</b><br><a href="#">I.A.(Crl.)/1124/2024</a><br><b>in</b> Bail Appln./3222/2024   | RIAJUL ISLAM MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR         |  | PP, ASSAM<br>SC, CBI |
| <b>ORDERS</b>            |  |  |  |                      |
| 50                       | <a href="#">I.A.(Crl.)/1140/2024</a><br>(CONNECTED WITH ITEM NO. 35<br>IN THE DAILY CAUSE LIST), B/O<br><b>in</b> CrI.A./50/2011 | QUEEN LASKAR<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION<br>C.B.I    | MR. A K BHATTACHARYYA                            | SC, CBI<br>SC, CBI   |
|                          | <b>WITH</b><br><a href="#">I.A.(Crl.)/1142/2024</a>  | QUEEN LASKAR<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION<br>C.B.I. B | MR. A K BHATTACHARYYA                            | SC, CBI<br>SC, CBI   |

**HEARING**



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| 29) | MR. B K JAIN        | 27-11-2024 | To | 30-11-2024 |
| 30) | MS. S G BARUAH      | 26-11-2024 | To | 30-11-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,26th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

| Sr.No.                   | Case Number  | Main Parties  | Petitioner Advocate  | Respondent Advocate                                |
|--------------------------|--|---|--|--|
| <b>MOTION</b>            |  |   |  |  |
| 51                       | <a href="#">Crl.Rev.P./446/2024</a><br>FIXED   | JAYANTA KUMAR DAS<br><b>Versus</b><br>MANJU BHUYAN                                  | MR B KAKATI<br>MR A ALI  |  |
| 52                       | <a href="#">Crl.Pet./1416/2024</a><br>B/O  | RANJIT DAS<br><b>Versus</b><br>THE CENTRAL BUREAU OF<br>INVESTIGATION AND 3 ORS     | MR. B CHETRI<br>MR. P N SHARMA<br>MS. D J BORAH  | DY.S.G.I.<br>SC, CBI                               |
| <b>ADMISSION</b>         |  |   |  |  |
| 53                       | <a href="#">Crl.Pet./625/2024</a><br>WITH LCR 2 FILES, B/O                                     | JOY CHANDRA BHUYAN<br><b>Versus</b><br>SMTI. REEMA BHUYAN                           | MRS. P BARMAN<br>(BORKAKOTI)<br>MR. S K SINGH<br>MR. K R BOROOAH<br>MR T BORA                          | MR. R DE<br>MS. D PATHAK                           |
| <b>BAIL HEARING (BA)</b> |  |   |  |  |
| 54                       | <a href="#">Bail Appln./2356/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY), OFFICE NOTE, FIXED | PABON BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                         | MR. P J SAIKIA<br>MS D DUTTA   | MS. M K BROWN, (AMICUS<br>CURIAE, R2)<br>PP, ASSAM |
| 55                       | <a href="#">Bail Appln./3376/2024</a><br>FIXED   | AINUL HOQUE AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. M K HUSSAIN<br>MRS. S Y AHMED<br>MS. F H AHMED<br>MR. M ALOM                                       | PP, ASSAM  |
| 56                       | <b>WITH</b><br><a href="#">Bail Appln./3092/2024</a>   | MD ALAMIN ALI AND 9 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN                | PP, ASSAM  |
| 57                       | <b>WITH</b><br><a href="#">Bail Appln./3287/2024</a>   | AICHA KHATUN<br><b>Versus</b><br>STATE OF ASSAM                                     | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>SAMIM RAHMAN<br>ISHANI SHOME | PP, ASSAM  |
| 58                       | <a href="#">Bail Appln./3487/2024</a><br>FIXED   | RAFIKUL ISLAM @ RAFIQU L ISLAM<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION, | MR. S ISLAM<br>MR A HAWARI<br>A R MONDAL   | SC, CBI  |

|                     |   |  |  |  |
|---------------------|---|--|--|--|
| 59                  | <a href="#">Bail Appln./3538/2024</a><br>FIXED                                      | ABU KAUSEAR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. R SARMA<br>MR. B.J. BRAHMA   | PP, ASSAM  |
| <b>BAIL HEARING</b> |   |  |  |  |
| 60                  | <a href="#">AB/3008/2024</a><br>FIXED   | MD IBJARUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. A BARUAH<br>MR. T CHUTIA<br>MR. J P MORE                                 | PP, ASSAM  |
| <b>ORDERS</b>       |   |  |  |  |
| 61                  | <a href="#">I.A.(CrI.)/1103/2024</a><br>FIXED<br>in CrI.A./10014/2024               | ANISUZ ZAMAN<br><b>Versus</b><br>NABUL ALI                     | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA         |  |
|                     | <b>WITH</b><br><a href="#">CrI.A./10014/2024</a><br>(Filing Number)                 | ANISUZ ZAMAN<br><b>Versus</b><br>NABUL ALI                     | MR. A M BARBHUIYA  |  |
|                     | <b>WITH</b><br><a href="#">CrI.L.P./47/2024</a>                                     | ANISUZ ZAMAN<br><b>Versus</b><br>NABUL ALI                     | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA         |  |
| 62                  | <a href="#">I.A.(CrI.)/1141/2024</a><br>WITH OFFICE NOTE, B/O<br>in CrI.A./372/2024 | LALCHAND ALI<br><b>Versus</b><br>THE STATE OF ASSAM,           | MR. M U MONDAL<br>MS. N NASRIN<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK | PP, ASSAM  |
|                     | <b>WITH</b><br><a href="#">CrI.A./372/2024</a>                                      | LALCHAND ALI<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. M U MONDAL<br>MS. N NASRIN<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK | PP, ASSAM  |
| <b>HEARING</b>      |   |  |  |  |
| 63                  | <a href="#">CrI.Pet./15/2016</a><br>B/O   | HITENDRA DHIMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. O P BHATI<br>MR. T C DAS<br>MR. P SARMA<br>MR. S KHAN                    | MR. B GOGOI, (R 2 SC, TAX<br>DEPTT.)<br>PP, ASSAM  |
| 64                  | <a href="#">CrI.Pet./40/2016</a>  | HITENDRA DHIMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR.O P BHATI<br>MR.T C DAS<br>MR.P SARMA<br>MR.S KHAN                        | MS.J GOGOI(R-2)<br>MR. B GOGOI, (SC, TAX<br>DEPTT.)<br>MR.K GOSWAMI(R-2)<br>MR.R R KAUSHIKR-2<br>PP, ASSAM |
| 65                  | <b>WITH</b><br><a href="#">CrI.Pet./227/2017</a>                                    | MANISH GUPTA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MR.K GOSWAMI<br>MS.A NEOG<br>MR.J GOGOI                                      | MR. B GOGOI, (SC, TAX<br>DEPTT.)<br>PP, ASSAM  |
| 66                  | <b>WITH</b><br><a href="#">CrI.Pet./228/2017</a>                                    | SANJAY DEBNATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR.K GOSWAMI<br>MS.A NEOG<br>MR.J GOGOI                                      | MR. B GOGOI, (SC, TAX<br>DEPTT.)<br>PP, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 26/11/2024

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|    |                     |            |    |            |
|----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA        | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 3) | MS. K YADAV         | 21-10-2024 | To | 10-12-2024 |
| 4) | MR. R L YADAV       | 21-10-2024 | To | 10-12-2024 |
| 5) | MR S K KEJRIWAL     | 19-11-2024 | To | 29-11-2024 |
| 6) | MS S KEJRIWAL       | 19-11-2024 | To | 29-11-2024 |

|     |                  |            |    |            |
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| 7)  | MR A R BHUYAN    | 11-11-2024 | To | 29-11-2024 |
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| 11) | MR. K P PATHAK   | 19-11-2024 | To | 26-11-2024 |
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| 19) | MR I CHAKMA      | 22-11-2024 | To | 27-11-2024 |
| 20) | MS S DAS         | 22-11-2024 | To | 02-12-2024 |
| 21) | MR S SARMA       | 22-11-2024 | To | 15-02-2025 |
| 22) | MRS. A GAYAN     | 25-11-2024 | To | 29-11-2024 |
| 23) | MR H R CHOUDHURY | 25-11-2024 | To | 29-11-2024 |
| 24) | MR A K DAS       | 25-11-2024 | To | 30-11-2024 |
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[CIVIL BENCH-III AND IV]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate  |
|------------------|--|--|---|--|
| <b>ADMISSION</b> |  |  |   |  |
| 34               | <a href="#">WP(C)/286/2023</a><br>FIXED (FOR FURTHER HEARING)  | RANJU GOGOI BHAGAWATI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR. A AHMED<br>MS. D GOSWAMI<br>MS ANKITA SAHARIA           | MR K TALUKDAR<br>SC, INDUSTRIES AND<br>COMMERCE                        |
| 35               | <a href="#">WP(C)/4955/2023</a><br>FIXED (FOR FURTHER HEARING) | MADHUMITA GUPTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS               | MR H BEZBARUA<br>MR. U SARMA<br>K. KALITA                   | GA, ASSAM  |
| 36               | <a href="#">WP(C)/4991/2023</a><br>FIXED (FOR FURTHER HEARING) | SASWATI ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                  | MR H BEZBARUA<br>MR. U SARMA<br>K. KALITA                   | GA, ASSAM  |
| 37               | <a href="#">WP(C)/6256/2023</a><br>FIXED (FOR FURTHER HEARING) | RUBUL GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                   | MR. M BISWAS<br>MR B CHOUDHURY                              | SC, AG (A AND E)<br>GA, ASSAM<br>MR. S K MEDHI (sc, AG)<br>SC, FINANCE |
| 38               | <a href="#">WP(C)/1809/2024</a><br>FIXED                       | DR. TANWI SHAMS<br><b>Versus</b><br>THE ASSAM GRAMIN VISASH BANK AND<br>4 ORS  | MR. D CHOUDHURY<br>MR J DAS<br>MS. P GARGO<br>MR. R K SARMA | MR. A GANGULY (r-1 to 5)<br>MR. A DHANUKA (r-1 to 5)                   |
| 39               | <a href="#">WP(C)/3623/2024</a><br>B/O                         | KALYAN KALITA<br><b>Versus</b><br>THE ASSAM STATE HOUSING BOARD<br>AND 2 ORS   | MR. S BORA<br>MS J RAJKUMARI                                | SC, A S H B  |

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